

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

APPLICATION NO. _____ OF 199

Applicant(s)

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry

Orders of the Tribunal

16/10/86

Mr. Y. K. Sharma, Counsel
for the Applicant.

Hear.

Shri Sharma, Counsel

for the Applicant does not
want to press this Application.
It is dismissed as having been
withdrawn.

The outstanding disposed
accordingly.

ए. के. मिश्रा
A. K. MISRA
न्यायिक सदस्य
JUDL. MEMBER

(एस. पी. बिश्वास)
(S. P. BISWAS)
प्रशासनिक सदस्य
Adm. Member

Part II and III destroyed
in my presence on 3.11.03
under the supervision of
section officer (J) as per
order dated 14/3/00

Section officer (Records)